

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 515**

ANSWERED ON 28.11.2024

**GRANT FOR CONSTRUCTION OF PITS FOR IRRIGATION**

515. SHRI RAHUL KASWAN

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government proposes to provide subsidy to farmers for construction of pits for irrigation under Drip Sprinkler System;
- (b) if so, the details thereof along with the number of farmers have been paid the subsidized amount for pits construction during the last two years especially in Churu, Hanumangarh, Bikaner districts of Rajasthan;
- (c) whether any proportional share of the funds has been determined for Union and State Governments regarding the works sanctioned under the said scheme and if so, the details thereof;
- (d) whether it is true that the farmers are not getting the benefit of this scheme as one of the two governments not given its share so far and if so, the details thereof; and
- (e) the steps taken/being taken by the Government to resolve this problem?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) Department of Agriculture & Farmers Welfare (DoA&FW) is implementing Centrally Sponsored Scheme Per Drop More Crop (PDMC) in the Country including Rajasthan from 2015-16. PDMC focuses on enhancing water use efficiency at farm level through Micro Irrigation namely Drip and Sprinkler Irrigation Systems.

From the year 2015-16 to 2021-22, the Scheme was implemented as a component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). The PDMC Scheme is being implemented under the Rashtriya Krishi Vikas Yojana (RKVY) since 2022-23,

Under the Scheme, financial assistance is given to farmers for installation of micro irrigation systems @ 55% for small and marginal farmers and 45% to other farmers.

To supplement source creation to enable the farmers to adopt micro irrigation, the scheme supports micro level water storage, water conservation/management activities etc. based on actual requirement of the farmers under "Other Interventions". The amount which can be spent for these activities by

States/UTs is up to 20% of the total allocation for States/UTs and 40% for North East States, Himalayan States & UTs of Jammu Kashmir and Ladakh. The sources created under the Scheme are to be linked with Micro Irrigation.

The financial assistance given to the beneficiaries under the scheme is met by both Central Government and State Government in the ratio of 60:40 for all states except the North Eastern and Himalayan States. In the case of these States, ratio of sharing is 90:10.

The State Govt. of Rajasthan has taken up farm ponds under the scheme for the benefits of farmers including farmers in the districts of Churu, Hanumangarh, Bikaner. The details of farm ponds constructed in these districts during the last two years are as under:

<b>Name of the District</b>	<b>Number of Farm Ponds</b>
Churu	384
Hanumangarh	275
Bikaner	309

**(d) & (e)** Farmers are getting benefit of the scheme through the fund sharing between Central and State Government.

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